

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2325
ANSWERED ON:27.08.2012
IMPORT OF DEFENCE EQUIPMENT
Verma Shri Sajjan Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether several defence equipment are imported from other countries;
- (b) if so, the details thereof and the names of the countries with whom defence deals have been finalized along with the types of equipment imported;
- (c) whether some of these imported equipment have been found faulty and not up to the mark; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Madam, procurement of defence equipment is done from various indigenous as well as foreign sources in accordance with the Annual Acquisition Plan (AAP). This is a continuous process undertaken for modernization of the Armed Forces to keep them in a state of readiness to meet any eventuality.
- (b) Defence equipment has been imported from various countries including Russia, USA, Israel, France, United Kingdom, Germany, Poland, Singapore etc. The imports cover various types of weapon system and platforms.
- (c) & (d): There are contractual provisions for Pre-Despatch Inspection (PDI) and Joint Receipt Inspection (JRI) before acceptance of any equipment. Contractual provisions also provide for levy of liquidated damages and invoking of Performance bond and Warranty bond if any equipment is found defective.